COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 196 OF 2017

Dated: 14th May, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Madhya Pradesh Power Management Co. Ltd Vs.			Appellant(s)
Central Electricity Regulatory Commission & Anr		••	Respondent(s)
Counsel for the Appellant(s) :	Ms. R. Mekhala for Mr. G. Umapathy with Mr. R.K. Thukral		
Counsel for the Respondent(s) :	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Anushree Bardhan for R-2	2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing

on <u>10.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/mk